GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA STARRED QUESTION. NO. 334 TO BE ANSWERED ON THE 12TH AUGUST, 2025

COMPENSATION TO FARMERS OF DROUGHT AREAS

*334. SHRI BHUMARE SANDIPANRAO ASARAM: DR. SHIVAJI BANDAPPA KALGE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of crop compensation released to the farmers along with the number of farmers benefited in drought affected States of the country under various programmes during each of the last five years and the current year, State/area and crop-wise;
- (b) the details of cases of compensation lying pending with the Government particularly in respect of Maharashtra, Madhya Pradesh and UT of Dadra and Nagar Haveli;
- (c) whether any action has been taken to settle these pending cases; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 334 DUE FOR REPLY ON 12TH AUGUST, 2025.

(a): As per the National Disaster Management Plan (NDMP), the primary responsibility of disaster management including damage assessment and providing relief measures on ground level, rests with the State Governments concerned. The Central Government provides requisite logistics and financial support to the efforts of the State Governments. The State Governments provide financial relief to the affected people in the event of 12 notified natural disasters, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

Details of State-wise allocation of State Disaster Response Fund (SDRF) during 2021-2026 are at Annexure I. The details of financial assistance provided under NDRF for drought for different States, during the last five years, are at Annexure-II.

The Government has introduced yield based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather index based Restructured Weather Based Crop Insurance Scheme (RWBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities and adverse weather incidence.

PMFBY provides for comprehensive risk insurance against crop damage from presowing to post-harvest for crops and area notified by the concerned State Government. The scheme safeguards against wide spread yield loss due to non-preventable natural risks/ & extreme climate calamities, including drought and heat waves. Further, under RWBCIS, claims are worked out on the basis of adverse weather parameters, such as deficit and excess rainfall, high or low temperature, humidity etc. which are deemed to impact adversely the crop production. Thus, claims are dependent on weather/climate data received from the notified Weather Stations/Rain Gauge Stations.

Under PMFBY, compensation is not given to farmers. Claims are worked out and paid to the insured farmers as per the provisions of the scheme. State-wise details of farmer applications enrolled and farmers benefitted during 2020-21 to 2024-25 (upto Kharif 2024) are at Annexure-III. State-wise details of claims reported, claims paid and claims pending from 2020-21 to 2024-25 (upto Kharif 2024) as on 30.06.2025 are given in Annexure-IV. It is also informed that UT of Dadra & Nagar Haveli is not implementing the scheme.

(b) to (d): No drought memorandum has been received from the State Governments of Maharashtra, Madhya Pradesh and UT of Dadra & Nagar Haveli seeking financial assistance from NDRF, is pending with the Ministry of Agriculture and Farmers Welfare.

Majority of the claims under PMFBY are settled within the stipulated timelines under the Operational Guidelines of the scheme by the insurance companies. However, during the implementation of PMFBY, some complaints were received in the past about payment of claims which are primarily on account of (a) delay in providing State Government share of subsidy (b) non-payment/delayed payment or under payment of claims on account of incorrect/delayed submission of insurance proposals by banks (c) discrepancy in yield data & consequent disputes between State Government and insurance companies etc. The pending claims on account of these issues are settled after their resolution as per provisions of the scheme. Government has taken various steps to strengthen implementation of this scheme, bring transparency and ensure timely settlement of claims:

- Government has undertaken development of National Crop Insurance Portal (NCIP)
 as a single source of data ensuring subsidy payment, co-ordination, transparency,
 dissemination of information and delivery of services including direct online
 enrolment of farmers, uploading/obtaining individual insured famer's details for better
 monitoring and to ensure transfer of claim amount electronically to the individual
 farmer's Bank Account.
- In order to rigorously monitor claim disbursal process, a dedicated module namely 'Digiclaim Module' has been operationalized for payment of claims from Kharif 2022 onwards. It involves integration of National Crop Insurance Portal (NCIP) with Public Finance Management System (PFMS) and accounting system of Insurance Companies.
- Delinking of Central Government share of premium subsidy from that of State Governments has been implemented so that farmers can get proportionate claims relating to the Central Government share.
- Opening of ESCROW Account by the State Government concerned for deposit of their premium share in advance as per provisions of the scheme has been made mandatory w.e.f. Kharif 2025 season.
- Also, towards leveraging technology in implementation of the scheme, various steps like capturing of yield data/Crop Cutting Experiments (CCEs) data through CCE-Agri App and uploading it on the NCIP, allowing insurance companies to witness the conduct of CCEs, integration of State land records with NCIP etc. have already been taken to improve timely settlement of the claims to farmers.
- Provision of 12% penalty on delay in payment of claims by insurance company is auto calculated on National Crop Insurance Portal (NCIP).

Annexure-I

State-wise allocation of State Disaster Response Fund (SDRF) during 2021-2026

(Rs. in crore)

SI.	State	2021-22	2022-23	2023-24	2024-25	2025-26	Total
No.							2021-26
1	Andhra Pradesh	1192.80	1252.80	1315.20	1380.80	1449.60	6591.20
2	Arunachal	222.40	233.60	245.60	256.80	270.40	1228.80
	Pradesh						
3	Assam	686.40	720.80	756.80	795.20	834.40	3793.60
4	Bihar	1510.40	1586.40	1664.80	1748.00	1836.00	8345.60
5	Chhattisgarh	460.80	484.00	508.00	533.60	560.00	2546.40
6	Goa	12.00	12.80	12.80	13.60	15.20	66.40
7	Gujarat	1412.00	1482.40	1556.80	1635.20	1716.00	7802.40
8	Haryana	524.00	550.40	577.60	606.40	636.80	2895.20
9	Himachal Pradesh	363.20	380.80	400.80	420.00	441.60	2006.40
10	Jharkhand	605.60	635.20	667.20	701.60	736.00	3345.60
11	Karnataka	843.20	885.60	929.60	976.00	1024.80	4659.20
12	Kerala	335.20	352.00	369.60	388.00	408.00	1852.80
13	Madhya Pradesh	1941.60	2038.40	2140.80	2248.00	2360.00	10728.80
14	Maharashtra	3436.80	3608.80	3788.80	3978.40	4176.80	18989.60
15	Manipur	37.60	39.20	41.60	44.00	45.00	208.00
16	Meghalaya	58.40	60.80	64.80	67.20	71.20	322.40
17	Mizoram	41.60	43.20	46.40	48.00	50.40	229.60
18	Nagaland	36.80	38.40	40.80	42.40	44.80	203.20
19	Odisha	1711.20	1796.80	1886.40	1980.80	2080.00	9455.20
20	Punjab	528.00	554.40	582.40	611.20	642.40	2918.40
21	Rajasthan	1580.00	1659.20	1742.40	1828.80	1920.00	8730.40
22	Sikkim	44.80	47.20	49.60	52.00	54.40	248.00
23	Tamil Nadu	1088.00	1142.40	1200.00	1260.00	1322.40	6012.80
24	Telangana	479.20	503.20	528.00	555.20	582.40	2648.00
25	Tripura	60.80	63.20	67.20	70.40	74.40	336.00
26	Uttar Pradesh	2062.40	2165.60	2273.60	2388.00	2507.20	11396.80
27	Uttarakhand	832.80	874.40	918.40	964.00	1012.00	4601.60
28	West Bengal	1078.40	1132.80	1189.60	1248.00	1311.20	5960.00
	Total	23186.40	24344.80	25565.60	26841.60	28184.00	128122.40

Details of financial assistance provided under NDRF for drought during last five years

(Rs. in crore)

SI.	N 50/1		Central assistance approved by
No.	Name of State	Calamity	GOI (under N.D.R.F)
	j - 2020-21		
1.	Rajasthan	Drought (Kharif)	113.69
	j - 2021-22		
1.	Rajasthan	Drought (Kharif)	1003.95
2.	Nagaland	Drought (Kharif/Rabi)	39.284
During	j - 2022-23		
1.	Jharkhand	Drought (Kharif)	Nil recommended from NDRF as sufficient funds were available under SDRF
	j – 2023-24		
1.	Karnataka	Drought (Kharif)	3498.82
2.	Maharashtra	Drought (Kharif)	Nil recommended from NDRF as sufficient funds were available under SDRF
3.	Andhra Pradesh	Drought (Kharif)	Nil recommended from NDRF as sufficient funds were available under SDRF
		Drought (Rabi)	Nil recommended from NDRF as sufficient funds were available under SDRF
During	j - 2024-25		
1.	Andhra Pradesh	Drought (Kharif)	Nil recommended from NDRF as sufficient funds were available under SDRF
		Drought (Rabi)	Nil recommended from NDRF as sufficient funds were available under SDRF

Annexure - III

	PMFBY	/ & RWBCIS: State	Wise Farmer applica	tions enrolled and F	armer applications l	Benefitted from 2	2020-21 to 2024-	25 (upto Kh 24)		
States		Farmer	rs Applications Insur	red (In No.)	Farmers applications Benefitted (In No.)					
	2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25
A & N Islands	339	503	171	187	150	-	-	7	86	39
Andhra Pradesh		-	1,23,87,364	1,31,29,912	85,43,555		-	6,29,229	-	-
Assam	16,54,293	9,78,243	4,89,981	7,93,506	7,61,951	3,06,903	2,93,265	26,240	99,561	20,817
Chhattisgarh	51,58,362	58,38,755	77,30,456	81,25,985	67,56,016	18,02,988	27,29,951	15,31,966	15,00,347	2,50,598
Goa	84	64	403	234	216	-	-	5	2	64
Haryana	16,50,558	14,52,842	14,51,535	1,02,67,729	94,27,621	4,63,902	6,45,202	7,52,993	25,15,329	17,24,053
Himachal Pradesh	2,40,700	2,33,721	2,67,618	2,78,055	1,09,605	1,65,498	1,16,583	1,39,516	1,07,964	31,257
Jammu & Kashmir		90,834	91,582	2,45,757	1,47,346		34,140	17,903	73,579	72,354
Jharkhand					25,48,512					31,825
Karnataka	18,06,952	19,34,442	27,18,915	30,77,232	30,48,823	8,01,362	11,80,532	18,40,873	23,60,145	10,25,637
Kerala	76,317	98,509	1,46,546	1,74,102	92,743	60,353	89,732	1,30,053	28,695	-
Madhya Pradesh	84,39,890	92,64,214	1,77,32,045	1,77,95,826	97,17,150	50,44,071	42,83,249	36,88,740	39,43,417	32,64,868
Maharashtra	1,23,97,895	99,02,581	1,07,33,625	2,41,73,494	1,64,14,758	16,89,499	66,64,795	76,44,275	1,32,27,119	73,92,889
Manipur	-	2,807	4,066	5,073	4,619	-	1,989	3,395	4,170	-
Meghalaya	130	-	337	38,569	47,749	121	-	68	14,398	18,952
Odisha	97,52,448	81,72,952	80,20,747	1,41,60,653	1,37,81,469	17,13,945	29,70,441	17,83,312	11,49,287	7,30,087
Puducherry	11,268	34,293	38,274	42,344	8,781	329	12,168	7,263	5,846	5,857
Rajasthan	1,07,59,587	3,44,53,784	3,90,71,541	3,90,16,977	2,15,31,458	25,06,058	1,18,89,993	1,16,18,304	83,11,462	27,20,571
Sikkim	85	2,346	5,025	3,104	489	6	-	-	23	-
Tamil Nadu	58,87,626	59,11,015	61,37,961	54,56,594	3,15,826	39,99,367	22,72,586	19,37,875	17,00,553	1,48,721
Telangana	-					-				
Tripura	2,57,220	3,35,504	3,56,201	3,65,378	8,231	37,120	43,836	20,515	10,905	3,554
Uttar Pradesh	41,90,556	40,68,701	42,83,991	60,68,754	50,72,290	6,36,141	10,36,784	12,51,998	11,84,713	14,41,310
Uttarakhand	1,70,812	1,82,762	2,82,068	2,27,291	1,28,244	1,04,762	1,16,176	1,99,847	1,71,124	92,045
West Bengal				-					-	
Grand Total	6,24,55,122	8,29,58,872	11,19,50,452	14,34,46,756	9,84,67,602	1,93,32,425	3,43,81,422	3,32,24,377	3,64,08,725	1,89,75,498

Annexure IV
PMFBY & RWBCIS: State Wise Reported, paid and pending claims from 2020-21 to 2024-25 (upto Kh 24) (in Rs. Crore)

State/UTs	2020-21				2021-22		2022-23		
	Reported Claims	Paid Claims	Claims Pending	Reported Claims	Paid Claims	Claims Pending	Reported Claims	Paid Claims	Claims Pending
A & N Islands	-	-	-	-	-	-	0.00	-	0.00
Andhra Pradesh			-	-	-	-	678.81	546.73	132.08
Assam	188.07	188.04	0.03	275.52	256.40	19.12	20.96	19.98	0.98
Chhattisgarh	888.09	888.02	0.08	1,432.32	1,432.20	0.12	534.38	534.27	0.11
Goa	-	-	-	-	-	-	0.00	0.00	-
Haryana	1,169.58	1,162.72	6.86	1,652.79	1,649.59	3.20	2,542.51	2,518.66	23.85
Himachal Pradesh	84.87	84.63	0.24	77.24	77.11	0.13	69.21	69.06	0.15
Jammu & Kashmir				52.72	52.72	-	6.46	6.33	0.13
Jharkhand									
Karnataka	1,072.19	1,070.48	1.72	1,545.11	1,543.37	1.73	2,388.74	2,386.06	2.67
Kerala	127.53	127.17	0.36	102.91	102.72	0.18	183.15	183.01	0.14
Madhya Pradesh	7,764.32	7,750.78	13.54	2,810.85	2,803.80	7.05	1,057.86	1,049.47	8.40
Maharashtra	1,347.52	1,307.85	39.67	4,781.56	4,778.50	3.06	5,446.46	5,390.90	55.56
Manipur	-	-	-	1.45	1.45	-	1.64	1.62	0.02
Meghalaya	0.07	0.07	-	-	-	-	0.01	0.01	0.00
Odisha	572.19	572.18	0.02	1,043.51	1,043.48	0.03	587.11	581.04	6.07
Puducherry	0.54	0.54	-	2.95	2.95	-	3.80	3.55	0.25
Rajasthan	4,065.06	4,054.46	10.60	5,011.46	4,996.79	14.68	4,386.54	4,360.35	26.20
Sikkim	0.02	0.02	-	-	-	-	-	-	-
Tamil Nadu	2,653.48	2,653.39	0.09	817.13	817.13	-	918.93	917.01	1.92
Telangana	-	-	-						
Tripura	2.57	2.57	-	2.64	2.64	-	2.09	2.03	0.06
Uttar Pradesh	502.82	502.57	0.25	930.75	930.75	-	1,007.66	977.14	30.52
Uttarakhand	134.96	134.96	-	122.30	122.30	-	208.25	207.94	0.31
Total	20,573.90	20,500.45	73.45	20,663.21	20,613.90	49.31	20,044.57	19,755.17	289.41

State/UTs		2023-24		2024-	-25 (upto Kha	rif 24)	Consolidated		
	Reported Claims	Paid Claims	Claims Pending	Reported Claims	Paid Claims	Claims Pending	Reported Claims	Paid Claims	Claims Pending
A & N Islands	0.02	0.02	-	0.02	-	0.02	0.05	0.02	0.03
Andhra Pradesh	2,235.12	-	2,235.12	224.87	-	224.87	3,138.80	-	2,592.07
Assam	62.06	58.21	3.85	10.51	8.89	1.62	557.12	531.51	25.61
Chhattisgarh	588.52	588.25	0.26	114.91	111.45	3.46	3,558.22	3,554.19	4.04
Goa	0.00	0.00	-	0.01	0.01	0.00	0.01	0.01	0.00
Haryana	273.31	265.23	8.08	282.90	262.63	20.27	5,921.08	5,858.83	62.25
Himachal Pradesh	131.99	131.70	0.29	6.41	0.00	6.40	369.71	362.51	7.20
Jammu & Kashmir	36.36	34.62	1.74	23.67	23.25	0.43	119.21	116.92	2.29
Jharkhand				20.64	-	20.64	20.64	-	20.64
Karnataka	3,362.14	3,349.62	12.52	1,168.74	1,163.81	4.93	9,536.91	9,513.35	23.56
Kerala	47.68	47.68	-	-	-	-	461.26	460.58	0.69
Madhya Pradesh	954.04	776.16	177.87	1,101.13	-	1,101.13	13,688.21	12,380.21	1,308.00
Maharashtra	9,599.23	9,522.62	76.61	3,737.25	3,588.69	148.56	24,912.02	24,588.57	323.46
Manipur	2.01	2.00	0.01	-	-	-	5.10	5.08	0.03
Meghalaya	14.65	14.04	0.60	9.57	9.49	0.08	24.30	23.61	0.68
Odisha	235.49	232.56	2.93	117.98	112.05	5.93	2,556.29	2,541.31	14.98
Puducherry	1.63	0.92	0.71	2.04	0.52	1.51	10.96	8.49	2.48
Rajasthan	3,257.06	3,062.62	194.45	701.80	0.00	701.80	17,421.93	16,474.21	947.72
Sikkim	0.01	-	0.01	-	-	-	0.03	0.02	0.01
Tamil Nadu	763.83	759.68	4.14	71.78	60.37	11.41	5,225.14	5,207.59	17.56
Telangana							-	-	-
Tripura	2.10	1.88	0.23	0.46	0.46	0.01	9.87	9.57	0.29
Uttar Pradesh	480.20	467.70	12.50	287.43	279.42	8.00	3,208.86	3,157.58	51.27
Uttarakhand	347.15	347.07	0.07	153.47	153.47	0.01	966.13	965.74	0.39
Total	22,394.58	19,662.59	2,731.99	8,035.60	5,774.51	2,261.09	91711.854	86306.61247	5405.241